GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

UNSTARRED QUESTION NO. 177. TO BE ANSWERED ON MONDAY, THE 30TH NOVEMBER, 2015.

FDI IN MULTI-BRAND RETAIL THROUGH PPP

177. SHRIMATI SUPRIYA SULE:
DR. HEENA VIJAYKUMAR GAVIT:
SHRI DHANANJAY MAHADIK:
SHRI SATAV RAJEEV:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उदयोग मंत्री

- (a) whether as per the study conducted by the Associated Chambers of Commerce and Industry of India (ASSOCHAM), fresh investment in the country's organized retail sector is likely to generate a large number of jobs especially in logistics and if so, the details thereof:
- (b) whether the Government has studied their report and has taken any steps in this regard;
- (c) whether ASSOCHAM has requested the Government to allow FDI in multibrand retail through public-private partnerships with adequate safe-guard to protect domestic stakeholders; and
- (d) if so, the reaction of the Government thereto and the other steps taken or being taken by the Government to boost domestic organized retail sector in the country?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण) THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE & INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a) to (d): No such study has been conducted by the Government in association with Associated Chambers of Commerce and Industry of India (ASSOCHAM). Further, no proposal of ASSOCHAM to allow FDI in multi-brand retail through public-private partnerships is under the consideration of the Government.
